

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08.12.2025 TO 12.12.2025

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/51121/2025	F.O/51815/2025	05.12.2025	10.12.2025
2.	C/51160/2022	F.O/51816/2025	05.12.2025	10.12.2025
3.	C/51260/2025	F.O/51822/2025	10.12.2025	10.12.2025
4.	C/51371/2025	F.O/51824/2025	10.12.2025	10.12.2025
5.	C/50042-50044/2025	F.O/51826-51828/2025	10.12.2025	10.12.2025
6.	C/52265/2024	F.O/51829/2025	10.12.2025	10.12.2025
7.	C/52316/2024	F.O/51830/2025	10.12.2025	10.12.2025
8.	C/52001/2024	F.O/51831/2025	10.12.2025	10.12.2025
9.	C/51995/2024, C/52000/2024	F.O/51832-51833/2025	10.12.2025	10.12.2025
10.	C/51999/2024	F.O/51834/2025	10.12.2025	10.12.2025
11.	C/51998/2024	F.O/51835/2025	10.12.2025	10.12.2025
12.	C/51997/2024	F.O/51836/2025	10.12.2025	10.12.2025
13.	C/51986/2024	F.O/51837/2025	10.12.2025	10.12.2025
14.	C/50292/2022	F.O/51838/2025	10.12.2025	10.12.2025
15.	C/53299/2018, C/53622/2018	F.O/51847-51848/2025	10.12.2025	10.12.2025
16.	C/51748/2023	F.O/51854/2025	10.12.2025	10.12.2025
17.	C/50109/2020	F.O/51856/2025	10.12.2025	10.12.2025
18.	C/50170/2020	F.O/51857/2025	10.12.2025	10.12.2025
		MISC ORDER NO.		
1.	C/51715/2025	M.O/51156/2025	10.12.2025	10.12.2025
2.	C/55134/2023	M.O/51158/2025	10.12.2025	10.12.2025
3.	C/50951/2021	M.O/51168/2025	10.12.2025	10.12.2025
4.	C/52255/2019	M.O/51170/2025	10.12.2025	10.12.2025

b
17.12.25
 DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.